National Company Law Tribunal

Allahabad Bench

CP NO. 76/ALD/ 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE COMPANY: Modi Hitech India Ltd VIS Frederic Glectric Section of THE COMPANIES ACT: U/S Setting of IBC 2016

SI. NO.

Name

Designation

Representation

Signature

<u>1.</u>

<u>2.</u>

CP No.(IB) 76/ALD/2017

Advocate, Sri Diptiman Singh for Operational Creditor. Sri Raunak Chaturvedi for the Corporate Debtor. Today, the counsel for the Corporate Debtor brings a demand draft for amount of Rs. 1,95,700/- payable to the Operational Creditor Modi Hitech India Ltd. towards payment of the dues, which is subject matter of the present IB petition. Such Bank Draft bearing No. 161248 is issued on 2nd August, 2017, is handed over to the counsel for Operational Creditor. He receives the same under protest and without prejudice his right and contention in the present petition.

Since, there is possibility of further negotiation on amicable settlement, the matter is adjourned to 30th August, 2017.

The matter be listed on 30th August,2017.

Date: 21.08.2017

Shri H.P. Chaturvedi (Member (Judicial)